

OA 686/97

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO: 6
PRESCOT ROAD, BOMBAY:1

Original Application Nos. 679/97, 680/97, 681/97, 682/97
683/97, 684/97, 685/97, & 686/97.

Wednesday the 5th day of August 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

Mahendra Kashinath Niranjane
S/3 'B' Wing, Indrayani
Apartments, Near Kolwa Aagar
Kalwa, Dist. Thane.

... Applicant in
OA 679/97.

Pratap Chandra Sah
A/5, Shiva Bakti
Society, Chincholi Pada,
Dombivali (West)

... Applicant in
OA 680/97

Ashok Kumar Gupta
C/o Mr. A.K. Gupta
Flat No.203, Kasturi Darshan
Apartment, 9, Gupte Road,
Near Don Bosco School,
Dombivli (West).

... Applicant in
OA 681/97

Manish Shyamgopal Chaurasia
C/o B.L. Chaurasia
A-1, 1st floor, Devashish
Apartment, Near Joker Talkies,
Kalyan (W)

... Applicant in
OA 682/97

Sanjeev Kumar
C/o Mr. Ashoka Kumar Gupta
Flat No.203,
Kasturi Darshan Apartment,
Gupte Road, Near Don Bosco School
Dombivli (W)

... Applicant in
OA 683/97

Sudhakar Hiraman Nirbhavane
C/o Mr. K.N. Kapadhe,
2/25, Pragati C.H.S. Ltd.
S.G. Barve Marg,
Highway Road,
Chembur.

... Applicant in
OA 684/97

Sita Ram Meena
Building No. E-2, Flat No. 01
Sector 20/21, Type III
Income Tax Colony, CBD
Belapur.

... Applicant in
OA 685/97

: 2 :

Shri Bam Bam Kumar
C/o Mr. Pratap Chandra Shah
A/5, Shiv Shakti Society
Chinchopipada,
Dombivali(W)

... Applicant in
O.A. 686/97

By Advocate Shri Y.R.Singh

V/s.

The Union of India
through the Secretary(Revenue)
Department of Finance,
M/o Finance, North Block
New Delhi.

The Chairman
Staff Selection Commission,
Block No.12, CGO Complex
New Delhi.

The Regional Director (WR)
Staff Selection Commission
Army & Navy Building
2nd floor, M.G. Road,
Mumbai.

The Chairman
Central Board of Direct Taxes
New Delhi.

The Under Secretary (Conf)
M/o Finance North Block
New Delhi.

The Chief Commissioners of
Income Tax,
Aayakar Bhavan,
Churchgate,
Mumbai.

The Deputy Commissioner
of Income Tax (Personnel)
Aayakar Bhavan,
Churchgate,
Mumbai.

... Respondents.

O R D E R (ORAL)

¶ Per Shri B.S. Hegde, Member(J) ¶

The learned counsel for the applicant,
Shri Y.R. Singh states that the applicants have
been duly selected by the Staff Selection Commission

The respondents have issued the order vide dated 21.1.97. However the learned counsel for the applicant has drawn our attention to the order issued by the respondents dated 21.7.97 wherein revised list has been prepared and the applicants names have not been included. The applicants apprehend that the respondents may terminate their services. No impugned order was annexed.

In the circumstances, we hereby direct the respondents that in case the services of the applicants are terminated, they may be given one month notice before issue of termination order. Accordingly the O.As are disposed of.

DASTI
A.

(P.P. Srivastava)
Member (A)

(B.S. Hegde)
Member (J)

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